

F. No. J-11014/1/2017-Judl.(Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 20th March, 2018

ORDER

The President is pleased to **extend** the term of Shri Basant Singh Chhaba, Advocate, as the Assistant Solicitor General of India (Asst. SGI) for the High Court of Rajasthan Bench, Jaipur, as mentioned below, for a further period of three years with effect from the date next to the date of expiry of his earlier term as Asst. SGI for the High Court of Rajasthan Bench, Jaipur i.e. **14.10.2017** or until further orders, whichever is earlier:

ASSISTANT SOLICITOR GENERAL OF INDIA
(Extension of term)

Name of Advocate (S/Shri)	Contact details	Name of High Court	Term as Asst. SGI extended w.e.f.
Basant Singh Chhaba	"Gao Dharmo", A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006. Mob: 9414312712	High Court of Rajasthan Bench, Jaipur	14.10.2017

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
20.3.18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrar, High Court of Rajasthan Bench, Jaipur.
5. Shri Basant Singh Chhaba, Asst. SGI at the address as mentioned above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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